

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2605
(To be answered on the 16th March 2023)**

NATIONAL AIR SPORTS POLICY

2605. SHRI RAM MOHAN NAIDU KINJARAPU

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the current status of the National Air Sports Policy (NASP), 2022;
(b) whether any sites have been identified across the country for the promotion of the enlisted sports;
(c) if so, the details thereof, sport-wise and State/UT-wise including the details of the State of Andhra Pradesh;
(d) if not, the reasons therefor; and
(e) the status of the creation of Air Sports Federation of India (ASFI), State-level units of the national air sports associations, including their composition?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Jyotiraditya M. Scindia)

(a) The Ministry of Civil Aviation launched the National Air Sports Policy (NASP 2022) on 7th June 2022 to bring in the latest technology, equipment, infrastructure and international best practices and to promote Aero Sports in the country.

(b) to (e) India has high potential for air sports due to its large geographic expanse, diverse topography and different climatic zones. The air sports hubs in the country include:

i) Bir Billing (Himachal Pradesh) - Paragliding

ii) Pushkar (Rajasthan) - Hot air ballooning

iii) Kangra valley (Himachal Pradesh) - Hang gliding

iv) Pune/Mumbai (Maharashtra) - Paramotoring

v) Mysore (Karnataka), Narnaul (Haryana), Pondicherry, Dessa (Gujarat) Dhana (Madhya Pradesh) - Skydiving

NASP 2022 envisages a Four-tier governance structure. Air Sports Federation of India (ASFI) as the apex governing body and Associations at national level for each air sport for handling day to day activities e.g. Paragliding Association of India or Skydiving Association of India etc. Further, air sports

association-wise State units and unit are at District level.
